NATIONAL COMPANY LAW TRIBUNAL
GUWAHATI BENCH
GUWAHATI

ITEM No.05
IA (IBC) No.2/GB/2022
In C.P. (IB) No. 10/GB/2021

Coram:
Hon'ble Shri Deep Chandra Joshi, Member (J): Hearing through
Hon'ble Shri Subrata Kumar Dash, Member (T): Video Conference

ATTENDANCE-CUM- ORDER SHEET OF THE HEARING OF GUWAHATI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.08.2023

In the matter of: Vishal Ghisulal Jain, RP
V/s
Ananta Charan Nayak and 5 others

Section: Under Section 19(2) read with Section 70 of IBC, 2016, Regulation 30 of IBBI Regulations, 2016 and Rule 11 of NCLT Rules, 2016

S. NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	MR. P. PANDEY	Advocate	Petitioner	Present in Video
2.	MS. S. TEJAWAT	CA	Respondent	Conference

O R D E R

Date of Order: 17.08.2023

The matter is taken up for hearing through Video Conferencing. Heard Mr. P. Pandey, Learned Proxy Counsel, on behalf of Advocate Mr. A. Purusothaman, for the Applicant, and Learned Counsel for the Respondent, Ms. S. Tejawat. Learned Counsel for the RP is directed to handover the list of the vehicles in possession of the Respondent. The Learned Counsel for the Respondent is required to file an affidavit with regards to vehicles in their possession, if any, within 7 days.

2. List the present IA along with the connected matters on 15.09.2023.

Sd/-

(Subrata Kumar Dash)
Member (Technical) &
Adjudicating Authority

Sd/-

(Deep Chandra Joshi)
Member (Judicial) &
Adjudicating Authority